

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 17/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Meadwestvaco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 234 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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30	Mr Himanshu Vidhani Mr. Atika Vaz i/b Khentam & Co. for the Advocates of the Petitioner	Advocates	
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Common Order

CSP 17/230-232/NCLT/MB//MAH/2017

CSP 19/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 26.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)